

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

11

C.S.A. No. 13/(MAH)/2018

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Brinton Pharmaceuticals Ltd

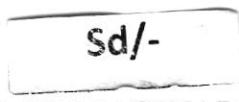
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Aditya Singh Shrawat	Advocate for Applicant	

ORDER

CSA 13/230-232/NCLT/MB/MAH/2018

Owing to paucity of time, list this matter on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)